

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation)
Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VIRTUSTREAM SECURITY
SOLUTIONS PRIVATE LIMITED**

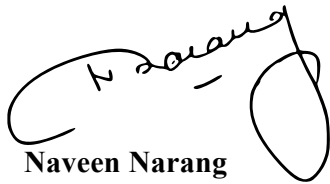
1.	Name of Corporate Person	Virtustream Security Solutions Private Limited
2.	Date of Incorporation of Corporate Person	25/09/2000
3.	Authority under which Corporate Person is Incorporated/ Registered	Companies Act, 1956
4.	Corporate Identity Number of Corporate Person	U74210PN2000PTC016982
5.	Address of the Registered Office of Corporate Person	Office No. 66, D Wing, 6th Floor, Rahul Complex Near Krishna Hospital, Paud Road Pune Maharashtra 411038
6.	Liquidation Commencement Date of Corporate Person	14 th March, 2020
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Naveen Narang, email: nnarang.associates@gmail.com H-3/63, 1st Floor, Vikaspuri, New Delhi – 110018 Phone +91-11- 45113039 Registration No.- IBBI/IPA-002/IP-N00794/2019-2020/12565
8.	Last Date for Submission of Claims	13th April, 2020 (within 30 days from the Commencement of Liquidation Process)

Notice is hereby given that the **Virtustream Security Solutions Private Limited** has commenced voluntary liquidation on **14th March, 2020**.

The stakeholders of **Virtustream Security Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before **13th April, 2020** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'N. Narang', is written over a horizontal line.

Naveen Narang

(Liquidator)

Registration No. IBBI/IPA-002/IP-N00794/2019-2020/12565

Date: 16.03.2020

Place: Delhi